

Akôt, Balapur, Achalpur, Amalner, Gadhinglaj, Ud gir, Katol, Savner, Umered, Diglur, Rajgurunagar, Mahad, Arvi, Hinganghat, Khamgaon, Wai, Pandharpur, Navapur, Gokulsirgaon, Loní, Akluj, Jaisinghpur, Kalmeshwar, Sangamner, Vajapur, Mehkat, Ramtek, Niphad, Hingoli, Sailu, Molegaon, Phalton, Dahanu, Chalisgaon, Chopda, Ozar, Satna, Sinner, Nagothane, Kulgaon, Virar, Palghat, Nalsopara, Islampur, Pen, Pachora, Rahuri, Kopergaon, Srivardhan, Pirangut, Kagal, Chandrapur, MIDC, Shirdi, Ambejogai, Dharni, Dapoli, Chiplun, Kankavali, Darwaha, Sawantwadi, Pusad, Wani, Parlivajinath, Vita, Pimpalgaon, Lasalgaon, Deoli, Waliv, Nurbad Kaman, Kupwad, Jaigad, Mangaon, Junnar Bhor, Monda, Ausa, Mul, Chikhali, Shegaon, Paithan, Jaikwadi, Matheran, Mangrulpir Murtizapur, Chandur Railway, Darayapur, Sakoli, Warora, Sironcha, Kurdwadi, Washim Pandharkawada, (Kelpur), Wada, Jawahar, Tembhurni, Nanaj, Mangalwedha, Pusegaon, Shirala, Rajapur, Loteparashuram (Chiplun) Khed Karjat, Birwadi, Shirur, Jintur Umerga, Hathkangale, Tirora Morshi, Jalgaon-Jamed, Brahmapur Rajura Malkapur, Karmala, Gane Khadpoli, Dharamangaon Parner, Ellora Ajanta, Kinwat, Patur, Desaijanj, Lakhani, Gadegaon, Deorj Majalgaon

[*Translation*]

DTC Buses Damaged During Anti-Mandal Commission Agitation

115 SHRI R M BHOYE
SHRI R N RAKESH
DR BENGALI SINGH
SHRI KAMAL CHAUDHRY
SHRI YASHWANTRAO
PATIL

Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether Delhi Transport Corporation

have made any assessment of the damage caused to its buses during the anti-Mandal Commission agitation,

(b) if so, the details of loss incurred by DTC and the number of buses damaged out of the present fleet as a result of the agitation,

(c) whether the glass panes of DTC buses damaged during the agitation have since been replaced, and

(d) if not, the steps taken to replace them without further delay in view of prevailing winter?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAJ KOTADIA) (a) Yes, Sir

(b) According to DTC the loss caused is about Rs 1.02 crores on account of damage to about 3290 buses

(c) and (d) The damaged glass panes have been replaced in about 80 per cent of the buses and the work of replacement in respect of the remaining buses is in progress and will be completed by 15.1.1991

[*English*]

Indians Stranded at Iraq-Turkey Border

116 SHRI M V CHANDRA-SHEKHARA MURTHY
SHRI V SREENIVASA PRASAD

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether a large number of Indian in Iraq and Kuwait are still stranded on the Iraq-Turkey border;

(b) if so, whether the Government have

asked the Iraq Government to intimate the whereabouts of these stranded Indians; and

(c) if so, the details thereof and further steps contemplated by Government to bring them back?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (c). As a result of intervention by our Embassy in Iraq the Indian nationals who were stranded on the Iraq-Turkey border with their cars have since been given permission by the Government of Iraq to leave the country with their cars.

Pakistan Prime Minister's Reiteration of Support Secessionists in J & K

117. SHRI M. V. CHANDRA SHEKARA MURTHY:
SHRI V. SREENIVASA PRASAD:
PROF. YADU NATH PANDEY:
SHRI MADAN LAL KHURANA:
SHRI BANWARILAL PUROHIT:
SHRI SHANTARAM POTDUKHE:
SHRI KAMAL NATH:
SHRI SANAT KUMAR MANDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Pakistan Prime Minister has recently reiterated his Government's support to the secessionists in Jammu and Kashmir and also stated that Simla Agreement is not binding on Pakistan.

(b) if so, the reaction of the Government thereto:

(c) whether the Government propose to have fresh dialogue with the Pakistan Government to solve this critical issue; and

(d) if so, the steps contemplated by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) and (b). Government have seen the report in the Indian Express of 24.11.90 in which the Pakistan Prime Minister is reported to have said that Pakistan will continue to provide "moral, political and diplomatic support to Kashmiris.". He also reportedly stated the importance of resolving Indo-Pakistan issue "within or without the Simla Agreement" and that "nothing (including the Simla Agreement) is binding on us". The Pakistan foreign Office in a statement issued on 25 November said that the remark of Pakistan PM has been "incorrectly quoted" and that Pakistan remains committed to all its bilateral and international commitments including the Simla Agreement.

(c) and (d). The foreign Secretaries of India and Pakistan held the Third round of Talks in Islamabad from December 18-20. It was pointed out that Pakistan's continued support to terrorism directed against India in Punjab and Jammu & Kashmir, was not only a violation of the Simla Agreement and of universally accepted norms of inter-State conduct, but also adversely affected the relationship between the two countries. It has been agreed that the foreign Secretaries will meet again towards the end of February 1991, to pursue these discussions further.

New Agricultural Policy

118. SHRI M. V. CHANDRA-SHEKARA MURTHY:
SHRI Y. S. RAJA SEKHAR REDDY:
SHRI V. SREENIVASA PRASAD:
SHRI MONORANJAN SUR:
PROF. VIJAY KUMAR MALHOTRA:

Will the Minister of AGRICULTURE be pleased to state: